

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

RAJYA SABHA

**UNSTARRED QUESTION NO.188
TO BE ANSWERED ON 27.11.2024**

Immoveable Properties donated to the Aligarh Muslim University (AMU)

188 **Shri Ramji Lal Suman:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether properties in the form of lands and buildings have been donated in different parts of the country by well-wishers of the University since the establishment of AMU in December, 1920;
- (b) if so, the details of such properties district-wise indicating name of the donor, the mode of transfer i.e. by gift or waqf etc., area of each such property and how such properties are being utilised for the benefit of the institution; and
- (c) the mechanism for managing such properties by the University?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) and (b) Yes, immovable properties in the form of lands and buildings have been donated in different parts of the country by well-wishers of the Aligarh Muslim University (AMU) since the establishment of AMU in December, 1920. The details of such properties are enclosed as Annexure.

(c) As per Statute 17 (2) (v) of the Aligarh Muslim University, Aligarh, Act XL of 1920, the Executive Council of the University has the power to manage, regulate and administer all the affairs of the immovable properties of the University. As per Chapter-II of the Ordinances (Executive) read with Section 16 (3-D) and Statute 6 of the University, the Finance Officer is the custodian of all immovable properties of the University.

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO. 188 TO BE ANSWERED ON 27.11.2024 ASKED BY SHRI RAMJI LAL SUMAN, HON'BLE MEMBER OF PARLIAMENT REGARDING "IMMOVEABLE PROPERTIES DONATED TO THE ALIGARH MUSLIM UNIVERSITY (AMU)".

S. No.	NAME OF DISTRICT	NAME OF DONOR	MODE OF TRANSFER	AREA OF SUCH PROPERTY	UTILIZATION OF SUCH PROPERTY FOR THE BENEFIT OF THE INSTITUTION
1.	Behraich	Sh. Chaudhary Santram S/O Sh. Madhavram	By Gift	7 Acre 18 Dismil	Lying vacant and under supervision of the Committee constituted by the Executive Council of the University.
2.	Aligarh	Land Management Committee, Village Jawan Sikandarpur, Pargana & Tehsil Koil, Aligarh	By Gift	4.59 Acre	On the said land Rural Health Training Centre of the University is running.
3.	Aligarh	Sh. Mohd Adil S/O Late Abdul Khalil	By Gift	315 sq. mtrs	The property is being used for Innovation Council & University Incubation Center, AMU, Aligarh.
4.	Aligarh	Smt. Fauzia Mujeeb W/O Late Farhan Mujeeb	By Gift	3425 sq. mtrs	At present this property is not being used by this institution as the owner is currently residing in the property.
5.	Aligarh	Sh. Amar Pratap Singh S/O Sh. PremPratap Singh	By Gift	1.970 Hectare	A portion of RMPS AMU City School is running here.
6.	Aligarh	Sh. Tameezuddin S/O Sh. Ameeruddin	By Gift	183.95 sq. mtrs	The property is being used for Centre for Integrated Green & Renewable Energy AMU, Aligarh.
7.	Aligarh	Bibi Fatima	By waqf	10 Bigha 10 Biswa	Running the Aligarh Public School as tenant.
8.	Aligarh	Musharraf Ali Khan	By waqf	Kothi 5 Bigha 10 Biswa	Not utilized by the University due to being under litigation.
9.	Aligarh	Smt. Noor Jahan	By waqf	Kothi 4 Bigha 18 Biswa	Not utilized by the University due to being under litigation.
10.	Aligarh	Prof. Moinuddin	By waqf	Building 2 Bigha 1 Biswa	AMU Picture Gallery
11.	Aligarh	Amir Mustafa Khan	By Waqf	Kothi, 6 Bigha 5 Biswa	Girls Hostel of the University
12.	Aligarh	Mohd. Habib-Ullah Khan	By Waqf	Kothi 5 Bigha 19 Biswa	Faculty of Theology
13.	Aligarh	Dr. Wali Mohd	By Waqf	8 Bigha 2 Biswa	Nadeem Tarin Hall of the University.
14.	Aligarh	Abdur Rehman Khan	By Waqf	3 Bigha 7 Biswa	Office of the NSS
15.	Aligarh	Sheikh Abdullah	By Waqf	Kothi 4 Bigha 6 Biswa	Abdullah Nursery School, AMU